

1 MCC-3102-2022

**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH
ON THE 5th OF JULY, 2024**

MISC. CIVIL CASE No. 3102 of 2022

(SMT. GIRJA BAI AND OTHERS

Vs

BHAGWATI PRASAD TIWARI (DIED) THR. LRS. SMT. CHANDRAPRABHA TIWARI AND OTHERS)

Appearance:

(NONE FOR THE APPLICANTS)

(BY SHRI ALOK TIWARI - ADVOCATE FOR RESPONDENT NO.6)

ORDER

None appeared for the applicants, even in the passover round.

It appears that the applicants have lost their interest in prosecuting the matter.

Accordingly, the M.C.C. stands dismissed for want of prosecution.



**(AVANINDRA KUMAR SINGH)
JUDGE**

VSG